

NOTICE

This is for the information of all the concerned and the members of the High Court Bar Association that **on 29.11.2024 (Friday)**: -

1. **Hon'ble the Acting Chief Justice, Hon'ble Shri Justice Ravindra Maithani and Hon'ble Shri Justice Pankaj Purohit will not hold Court.**
2. **Special Division Bench** of Hon'ble Shri Justice Alok Kumar Verma with Hon'ble Shri Justice Vivek Bharti Sharma will sit in pre-lunch session **at 10:15 A.M.** to take up the Fresh matters of Division Bench. Remaining date given matters will remain stand out and will be fixed by the Bench Secretary as per directions. However, any urgent matter may be mentioned before Special Division Bench for urgent hearing.
3. After Special Division Bench, Hon'ble Shri Justice Alok Kumar Verma with Hon'ble Shri Justice Vivek Bharti Sharma, both, will sit in respective Single Benches of Their Lordship's.
4. **Respective Special Division Benches** of Hon'ble Shri Justice Ravindra Maithani with Hon'ble Shri Justice Alok Kumar Verma **and** Hon'ble Shri Justice Alok Kumar Verma with Hon'ble Shri Justice Rakesh Thapliyal will **not sit**. Date fixed matters will remain stand out and will be fixed by Bench Secretaries as per directions.
5. Fresh matters of Single Bench of Hon'ble the Acting Chief Justice will be listed before Single Bench of Hon'ble Shri Justice Vivek Bharti Sharma. Remaining date given matters will remain stand out and will be fixed by Bench Secretary as per directions. However, any urgent matter may be mentioned before His Lordship for urgent hearing.
6. Fresh matters of Single Bench of Hon'ble Shri Justice Ravindra Maithani will be listed before Single Bench of Hon'ble Shri Justice Alok Kumar Verma. Remaining date given matters will remain stand out and will be fixed by Bench Secretary as per directions. However, any urgent matter may be mentioned before His Lordship for urgent hearing.
7. Fresh matters of Single Bench of Hon'ble Shri Justice Pankaj Purohit will be listed before Single Bench of Hon'ble Shri Justice Rakesh Thapliyal. Remaining date given matters will remain stand out and will be fixed by Bench Secretary as per directions. However, any urgent matter may be mentioned before His Lordship for urgent hearing.

By Orders of Hon'ble the Acting Chief Justice

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Registrar (Judicial)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 03

FRIDAY, NOVEMBER 29, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE ALOK KUMAR VERMA
AND

HON'BLE MR. JUSTICE VIVEK BHARTI SHARMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

TAX AND EXCISE (APPEALS, REVISIONS AND APPLICATIONS), WRIT PETITIONS (MISC. BENCH) INCLUDING P.I.LS. AND MATTERS RELATED TO THE P.I.LS, SPECIAL APPEALS, WRIT PETITION SERVICE BENCH(INCLUDING ALL SERVICE MATTERS PERTAINING TO ALLOCATION OF CADRE), CONTEMPT APPEALS, COMPANY APPEALS, CRIMINAL CONTEMPT PETITIONS, MATTERS TO BE HEARD BY THE COMMERCIAL APPELLATE DIVISION, DIVISION BENCH CRIMINAL WRIT PETITIONS, DIVISION BENCH CRIMINAL APPEALS, CRIMINAL REVISIONS, CRIMINAL JAIL APPEALS, CRIMINAL GOVT. APPEALS, ALL HABEAS CORPUS PETITIONS, ALL APPEALS (INCLUDING UNDER THE FAMILY COURT ACTS) HEARD BY DIVISION BENCH, MATTERS IN WHICH CONSTITUTIONAL VALIDITY OF ANY ENACTMENT, ORDINANCE, RULE, BYE-LAW, REGULATION, POLICY ETC. HAVING THE FORCE OF LAW IS CHALLENGED, DEATH REFERENCE AND OTHER ASSIGNED MATTERS-ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	WPIL/186/2024	YASHPAL SINGH CHAUHAN Versus STATE OF UTTARAKHAND AND OTHERS	SNIGDHA TIWARI	N S PUNDIR C.S.C.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
2	WPMB/545/2024	MS ADWAY Versus EXECUTIVE OFFICER NAGAR PALIKA PARISHAD	GANESH KANDPAL RAHUL ADHIKARI	B D PANDE
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		

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Causelists generated for Bench ID- 1215 and causlist ID- (1001) 28/11/2024 05:31:46 pm(274)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER-03

FRIDAY, NOVEMBER 29, 2024, AFTER DIVISION BENCH

HON'BLE MR. JUSTICE ALOK KUMAR VERMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

APPEALS AGAINST ORDERS, CIVIL CONTEMPT PETITIONS OF THE YEAR 2022 AND ONWARDS, FIRST APPEALS, SECOND APPEALS, CIVIL REVISIONS, MATTER RELATING TO COMMERCIAL DIVISION, RERA APPEALS, COMPANY PETITIONS, TESTAMENTARY CASES AND TRADE UNION APPEALS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	CLR/117/2024	PAYAL SARNA AND ANOTHER Versus SUBHASH CHAND ARORA	SIDDHARTHA SAH NIKHIL SINGHAL	D S NEGI SIDDHARTHA SINGH AKSHAY PRADHAN (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			
2	CLR/120/2024	SUBHASH CHAND ARORA Versus PAYAL SARNA AND ANOTHER	SIDDHARTHA SINGH D S NEGI	
3	SA/135/2024	RAVINDRA KUMAR SAXENA Versus HARIDATT MATHPAL DECEASED	BHUPENDRA SINGH BORA SHUBHANG DOBHAL SURYAKANT MAITHANI	VIKAS BAHUGUNA (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			
4	SA/143/2024	VISHWAJIT GAIN Versus PRADIP VISHWAS AND ANOTHER	M S BHANDARI M K RAY	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
5	CLCON/418/2024	CHANDRA SINGH Versus SHRI VARUN CHAUDHARY MUKHYAA NAGAR ADHIKARI NAGAR NIGAM AND ANOTHER	ARVIND KUMAR SHARMA	
6	CLCON/419/2024	MANOJ KUMAR TEWARI Versus NITIN SINGH BHADAURIA AND OTHERS	LALIT SHARMA SAMEEKSHA NEGI SURAIYA NAAZ	
7	AO/476/2024	TATA AIG GENERAL INSURANCE COMPANY LTD Versus	SIDDHARTHA SAH	

CHANDRAPAL AND OTHERS

WITH

IA/1/2024 FOR STAY APPLICATION

*** TIME BARRED (FRESH CASES) ***

8	SA/152/2024	MILAKHRAJ AND OTHERS AND OTHERS Versus TIRATH RAM AND ANOTHER	HEMANT SINGH DANGWAL BALVINDER SINGH
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WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION

IA/2/2024 FOR INTERIM RELIEF APPLICATION

*** JUST AFTER FRESH MATTERS ***

9	CLR/22/2015	THE ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. KHASTI DEVI AND OTHERS	I P KOHLI	DINESH CHAUHAN S K MANDAL
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*** OLD MATTERS ***

10	SA/9/2006	STATE OF U.P. NOW STATE OF UTTARANCHAL, THROUGH THE COLLECTOR , HARIDWAR AND ANOTHER Versus ACHAL KUMAR GOYAL AND ANOTHER	C.S.C.	ARVIND VASHISHTA VIVEK SHUKLA SANJEEV SINGH BHUVNESH JOSHI ANSHU KUMAR
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11	FA/3/2010	LOKESH KUMAR Versus HARIDWAR DEVELOPMENT AUTHORITY HARIDWAR	MAHAVIR SINGH TYAGI	PUJA BANGA
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WITH

CLMA/82/2010 FOR STAY APPLICATION

CONNECTED WITH

11(1)	SA/159/2007	HARIDWAR DEVELOPMENT AUTHORITY, DISTRICT HARIDWAR, UTTARAKHAND THROUGH VICE CHAIRMAN Versus RAJENDRA KUMAR AND ANOTHER	RAHUL CONSUL SANJAY BHATT PUJA BANJA	MAHAVIR SINGH TYAGI SUNIL CHANDRA CHANDRA PRAKASH C.S.C.
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12	AO/63/2011	THE NEW INDIA ASSURANCE COMPANY LTD Versus SMT. JOGENDRA BAI AND OTHERS	P C MAULEKHI	ALOK DALAKOTI SHITIJ KISHOR SHARMA SONIA CHAWALA
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WITH

IA/12720/2024 FOR RECALL APPLICATION

13	AO/64/2013	SCHLUMBERGER ASIA SERVICES LTD. Versus OIL AND NATURAL GAS CORPORATION LTD.	ROHIT PURI VIKAS BAHUGUNA ARUN UNIYAL	SIDDHARTH JAIN
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14	AO/125/2013	NATIONAL INSURANCE CO. LTD	PRABHAT PANDE	LALIT SHARMA
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		Versus MOHD. SUBAHAN ALIAS SHABAN AND OTHERS		SUDHIR KUMAR CHAUDHARY ZAFAR SIDDIQUE D C S RAWAT
15	AO/429/2014	NATIONAL INSURANCE COMPANY LIMITED Versus SRI RITURAJ CHATURVEDI AND OTHERS	DEEPAK RAWAT D S PATNI	RAJAT MITTAL
		* ADMISSION MATTERS (AFTER FRESH) *		
16	CLCON/307/2023	HARSHPATI GAUR AND OTHERS Versus HARI CHANDRA SEMWAL AND OTHERS	M C PANT	C.S.C.
		CONNECTED WITH		
16(1)	CLCON/284/2023	RAMESH CHANDRA Versus PANKAJ KUMAR PANDEY AND OTHERS	HARENDRA BELWAL	C.S.C.
		CONNECTED WITH		
16(2)	CLCON/314/2023	MAHENDRA SINGH BISHT AND OTHERS Versus PANKAJ KUMAR PANDEY AND OTHERS	M C PANT SOURABH KUMAR	
		CONNECTED WITH		
16(3)	CLCON/315/2023	BABU KHAN AND OTHERS Versus PANKAJ KUMAR PANDEY AND OTHERS	M C PANT SOURABH KUMAR	C.S.C.
		CONNECTED WITH		
16(4)	CLCON/364/2023	ISHWARI DUTT Versus PANKAJ KUMAR PANDEY AND OTHERS	HARENDRA BELWAL	
17	CLR/33/2024	RAJIV NAGALIA Versus SM MILKOSE LIMITED AND OTHERS	N K ADHIKARI RAMJI SRIVASTAVA	MANISH KAUSHIK B S BHANDARI (FOR CAVEATOR)
		WITH IA/1/2024 FOR STAY APPLICATION		
18	CLR/116/2024	DASHRATH SONKAR AND ANOTHER Versus DHARMENDRA SINGH AND ANOTHER	VISHESH SRIVASTAVA RAMJI SRIVASTAVA	
		WITH IA/1/2024 FOR STAY APPLICATION		

*** ORDERS ON APPLICATIONS ***

19	IA/10995/2024 FOR MISCELLANEOUS APPLICATION IN CLR/100/2014	SMT. HARSHINI KUMARI AND OTHERS Versus CHANDRAKANT SINGH	ADITYA SINGH SUNIL CHANDRA PRADEEP CHAMYAL PRANAV SINGH RAJENDRA TAMTA INDU SHARMA	JAYSHANKAR J.C. BELWAL M.S. BHANDARI M.K. RAY PAWAN SANWAL
	CONNECTED WITH			
19(1)	AO/516/2014	CHANDRA KIRTI SINGH (NOW DECEASED REPRESENTED BY) AND OTHERS Versus CHANDRAKANT SINGH	INDU SHARMA PRADEEP CHAMYAL ADITYA SINGH SUNIL CHANDRA ADITYA SINGH CHANDRA PRAKASH PRANAV SINGH RAJENDRA TAMTA INDU SHARMA	KARTHIK JAYSHANKAR M K RAY M S BHANDARI PAWAN SANWAL
20	MCC/314/2019 FOR REVIEW APPLICATION CLMA/5188/2019 FOR MISCELLANEOUS APPLICATION IN AO/600/2015	RAJESH VERMA Versus ARVIND KUMAR AHERWAR AND OTHERS	INDU SHARMA PRADEEP CHAMYAL ADITYA SINGH PRANAV SINGH	RAMJI SHRIVASTAVA
21	CLMA/11876/2018 FOR STAY APPLICATION IA/12848/2024 FOR MONEY WITHDRAWAL APPLICATION IN AO/327/2018	A.R. THERMOSET PVT. LTD. Versus SMT. DEEPA DEVI AND OTHERS	S K MANDAL	SARVESH AGARWAL BHARAT TEWARI INDU SHARMA MILIND RAJ PREM KAUSHAL PULAK AGARWAL ANJALI BENJWAL
	CONNECTED WITH			
21(1)	AO/323/2019	SMT. DEEPA DEVI Versus A.R. THERMOSIT PVT. LTD. AND OTHERS	INDU SHARMA PRADEEP CHAMYAL ADITYA SAH	SARVESH AGARWAL BHARAT TEWARI PULAK AGARWAL S K MANDAL
22	CLMA/3062/2019 FOR STAY APPLICATION			

CLR/83/2024	HARI SHANKAR GUPTA Versus HARI SINGH BAGDWAL	AMISH TEWARI PIYUSH GARG KAILASH CHANDRA	B S PARIHAR KUNDAN SINGH (FOR CAVEATOR)
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28 IA/2/2024 FOR IMPLEADMENT APPLICATION
IA/3/2024 FOR CORRECTION APPLICATION
IN
CLCON/255/2024 VINOD KUMAR HEM CHANDRA ANIL KUMAR
Versus JOSHI JOSHI
RANJEET SINHA AND ANOTHER

29 IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IN
AO/418/2024 MAHESH KUMAR PRAJAPATI SHIVAM
Versus SHARMA
ASHISH MOHAN

*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

30 CLMA/1104/2017 FOR DELAY CONDONATION APPLICATION
IA/1105/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IN
AO/81/2017 KISHAN KUMAR AND ANOTHER TAPAN SINGH NARESH PANT
Versus C.S.C.
PROJECT DIRECTOR, NATIONAL
HIGHWAY AUTHORITY, P.I.V CAMP
AND ANOTHER

CONNECTED WITH

30(1) CLMA/1097/2017 FOR DELAY CONDONATION APPLICATION
IA/1098/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IN
AO/78/2017 INDERJEET SINGH AND ANOTHER TAPAN SINGH NARESH PANT
Versus C.S.C.
PROJECT DIRECTOR, NATIONAL
HIGHWAY AUTHORITY, P.I.V CAMP
AND ANOTHER

CONNECTED WITH

30(2) CLMA/1101/2017 FOR DELAY CONDONATION APPLICATION
IA/1102/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IN
AO/79/2017 RAJEEV CHANDWANI AND TAPAN SINGH NARESH PANT
ANOTHER C.S.C.
Versus
PROJECT DIRECTOR, NATIONAL
HIGHWAY AUTHORITY, P.I.V CAMP
AND ANOTHER

31 CLMA/7728/2017 FOR DELAY CONDONATION APPLICATION IN TIME BARRED IN AO
IN
AO/396/2017 BHUPENDRA SINGH GIRISH
Versus CHANDRA
SMT. AYASHA AND OTHERS LAKHCHAURA
KAILASH
CHANDRA

- 32 IA/1/2022 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CLR
IA/2/2022 FOR STAY APPLICATION
IN
CLR/56/2022 THE NEW INDIA ASSURANCE COMPANY LIMITED
Versus
KANTI RAM I P KOHLI
HARI MOHAN BHATIA
ALTAH HUSSAIN
MOHIT AGGARWAL AND OTHERS
- 33 IA/1/2023 FOR DELAY CONDONATION APPLICATION
IA/2/2023 FOR STAY APPLICATION
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REPLY
IN
FA/124/2023 VIJAY PAL SINGH
Versus
PANKAJ KUMAR SHARMA
MONIKA PANT
VIRENDRA DUTT AND ANOTHER
- 34 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION
IN
AO/22/2024 BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD
Versus
PRAMOD BAILWAL
VINITA DEVI AND OTHERS
- 35 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN
AO/78/2024 SANDHYA AND ANOTHER
Versus
RAVINDRA S RAWAT
WASIM AND OTHERS
- CONNECTED WITH
- 35(1) IA/1/2023 FOR STAY APPLICATION
IN
AO/304/2023 WASIM
Versus
PRANAV SINGH
SMT SANDHYA AND OTHERS
- 36 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH AFFIDAVIT OF SERVICE
IN
AO/221/2024 UNITED INDIA INSURANCE CO LTD
Versus
NARESH PANT
MASUDA AND OTHERS
- 37 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR OBJECTION
IN
AO/334/2024 SMT SHABNAM AND OTHERS
Versus
DEEPAK PETSHALI
DHARMENDRA BARTHWAL
DEVIKA TIWARI
D C S RAWAT
DALJEET SINGH MAAN AND OTHERS

*** ORDER ON APPLICATIONS (AS DEFECTIVE) ***

38	IA/10536/2024 FOR DELAY CONDONATION APPLICATION IA/10537/2024 FOR SETTING ASIDE ABATEMENT APPLICATION IN SA/31/2003	GURDEV SINGH AND OTHERS Versus SRI RATAN LAL JHEENGAN (DECEASED)	BHUPENDRA SINGH DEVESH UPRETI RAKESH KUMAR JOSHI SANPREET SINGH AJMANI MOHAN CHANDRA PANDE	SUNIL CHANDRA SUDHIR KUMAR CHANDRA PRAKASH ANANT KUNAR AGARWAL HEM CHANDRA JOSHI HEM CHANDRA JOSHI
39	MCC/8/2024 FOR RESTORATION APPLICATION IN FA/43/2021	JAIPRAKASH SHARMA AND OTHERS Versus RAJIV SHARMA AND OTHERS	ANSHU KUMAR	BHUPENDRA SINGH BISHT NAGESH AGARWAL
* ORDER MATTERS *				
40	CLR/39/2020	CHAMPA ARYA AND ANOTHER Versus MUKTIDHAM SAMITI HALDWANI	ANANT KUMAR AGARWAL SUDHIR KUMAR	PIYUSH GARG
41	AO/249/2020	LIBERTY GENERAL INSURANCE LTD. Versus SHRI. ROHATASH SINGH AND OTHERS	PRAMOD BAILWAL	PREM KAUSHAL MAHESH CHANDRA
42	FA/142/2021	COLLECTOR RUDRAPRAYG DISTRICT RUDRAPRAYAG Versus ANOOP MAMGAIN AND OTHERS	C.S.C.	A.M. SAKLANI V K KAPARUWAN M.C. UPADHYAY
WITH IA/1/2021 FOR STAY APPLICATION CONNECTED WITH				
42(1)	FA/21/2020	RAIL VIKAS NIGAM LTD. Versus ANOOP MAMGAIN AND OTHERS	V K KAPARUWAN	KAUSHAL SAH JAGATI P C PETSHALI C.S.C. A M SAKLANI P.C.PETSHALI
WITH CLMA/1037/2020 FOR STAY APPLICATION CLMA/6877/2020 FOR EXEMPTION APPLICATION				
43	AO/403/2022	ORIENTAL INSURANCE COMPANY LIMITED Versus ISHWARI DEVI KARKI AND OTHERS	KANTI RAM SHARMA I P KOHLI	PANKAJ SHARMA
WITH IA/1/2022 FOR STAY APPLICATION				

44	AO/11/2023	MANDIRA DEVI Versus VARUN HELAN AND OTHERS	SHAILENDRA NAURIYAL	SUDHA TAMTA VINAY KUMAR
45	AO/56/2023	I F F C O TOKIO GENERAL INSURANCE CO LTD. Versus VISNA DEVI AND OTHERS	H C PANDE	PRADEEP CHAMYAL
46	AO/75/2023	NATIONAL INSURANCE COMPANY LIMITED THROUGH ITS SENIOR DIVISIONAL Versus NARAYAN SINGH BISHT AND OTHERS	DEEPAK RAWAT	SHEETAL SELWAL
47	FA/135/2023	MUDIT KAMAL GHILDYAL Versus RAJENDRA PRASAD GHILDYAL(DECEASED) AND ANOTHER	AJAY JOSHI R K RAWAT AMIT KUKSHAL	VIKAS BAHUGUNA
48	AO/200/2023	UNITED INDIA INSURANCE CO LTD Versus ANITA AND OTHERS	NARESH PANT	PAWAN MISHRA RAVINDRA S RAWAT
49	AO/54/2024	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus SMT HEMA AND OTHERS	KANTI RAM SHARMA I P KOHLI	
* ADMISSION MATTERS *				
50	AO/500/2017	DINESH PRASAD Versus RANJEET SINGH AND ANOTHER	PANKAJ KAPIL D K POKHARIYA B S BHANDARI	PRABHAT PANDE
CONNECTED WITH				
50(1)	AO/509/2017	SHRIRAM GENERAL INSURANCE CO. LTD. Versus SRI DINESH PRASAD AND ANOTHER	PRABHAT PANDE	PANKAJ KAPIL B S BHANDARI D K POKHARIYA
51	FA/17/2018	BRAHASPATI PRASAD NAUTIYAL AND ANOTHER Versus T.H.D.C. INDIA LTD. THROUGH ITS C.M.D. AND ANOTHER	MOHD MATLOOB	SHOBHIT SAHARIA C.S.C.
CONNECTED WITH				
51(1)	FA/70/2012	THDC INDIA LTD.THROUGH ITS CMD Versus BRAHASPATI PRASAD NAUTIYAL AND OTHERS	SHOBHIT SAHARIA	T S PHARTIYAL MOHD MATLOOB JAYVARDHAN KANDPAL C.S.C.
WITH CLMA/5897/2012 FOR STAY APPLICATION				

52	AO/343/2018	SMT. MEENA BHATT AND OTHERS Versus SURJEET SINGH (DECEASED) AND OTHERS	ZAFAR SIDDIQUE	
		NOTE : CASE IS DEFECTIVE		
53	SA/55/2019	HIMANSHU Versus CHAMPA DEVI	SANPREET SINGH AJMANI S BHUPENDRA SINGH	YOGESH TIWARI SUDHIR KUMAR
		WITH CLMA/5202/2019 FOR STAY APPLICATION		
54	CLR/65/2019	YOGESH CHANDER UPRETI Versus PREM SINGH KUMALTA	RAJESH JOSHI	SARVESH AGARWAL BHARAT TEWARI PULAK AGARWAL
55	CLR/154/2019	STATE BANK OF PATIALA (NOW KNOWN AS STATE BANK OF INDIA) Versus SMT SHAKUMARI DEVI AND OTHERS	N S PUNDIR	
56	SA/197/2019	PRADEEP KUMAR JOSHI Versus KALPANA JOSHI	BIRENDRA SINGH ADHIKARI ANKIT SAH SADHNA ARYA	SANJAY BHATT
		WITH IA/14678/2019 FOR MISCELLANEOUS APPLICATION		
57	AO/316/2019	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION Versus SARDAR SINGH AND ANOTHER	MONIKA PANT	PRADEEP KUMAR CHAUHAN GAURAV SINGH VIJAY KUMAR CHAUHAN
58	AO/433/2019	KAVITA NIGALTIYA Versus M/S NEW INDIA ASSURANCE CO. LTD. AND OTHERS	TARUN PANDE SHRADDHA PANDIT	P C MAULEKHI
59	AO/441/2019	SMT. TABASSUM AND OTHERS Versus M/S PRADEEP CARRIERS UNDER CONTROL AND OTHERS	TARUN PANDE	P C MAULEKHI
60	AO/487/2019	SMT. LEENA SINGH Versus PROJECT DIRECTOR NATIONAL HIGHWAY AUTHORITY OF INDIA AND ANOTHER	LAXMI SHARMA ROBIN SIROHI MAYANK JOSHI	NARESH PANT C.S.C.

CONNECTED WITH

60(1)	AO/488/2019	UMESH VEER VIKRAM SINGH Versus PROJECT DIRECTOR NATIONAL HIGHWAY AUTHORITY OF INDIA AND ANOTHER	LAXMI SHARMA ROBIN SIROHI MAYANK JOSHI	NARESH PANT C.S.C.
61	SA/69/2020	VISHNI MAJUMDAR Versus RANJAN SARKAR AND OTHERS	KM MEENU R C TAMTA	TARUN PRAKASH SINGH TAKULI USHA KHETWAL PRADEEP SINGH BISHT JAYANT SAH
WITH CLMA/4855/2020 FOR STAY APPLICATION				
62	AO/148/2020	MANJU NEGI AND ANOTHER Versus M/S NATIONAL INSURANCE CO. LTD. AND OTHERS	ZAFAR SIDDIQUE	DEEPAK RAWAT
NOTE : CONNECTED AO/146/2020 IS DECIDED.				
CONNECTED WITH				
62(1)	AO/146/2020	PANKAJ NEGI Versus M/S NATIONAL INSURANCE COMPANY PVT. LTD. AND OTHERS	ZAFAR SIDDIQUE	DEEPAK RAWAT
63	CLCON/36/2022	M/S SUDERSHAN FERROLLOYS AND BARS LTD. AND ANOTHER Versus ASHISH JINDAL	PARIKSHIT SAINI	AJAY SINGH BISHT
64	SA/90/2022	DEVASHREE DEVI AND OTHERS Versus HAYAT SINGH MEHRA	LOKENDRA DOBHAL PRATUL KUMAR DEVANG DOBHAL	
65	CLR/111/2022	PUSHPA SHARMA AND OTHERS Versus DOON SHIVALIK ACADEMY JUNION HIGH SCHOOL AJABPUR AND ANOTHER	NEERAJ GARG YASHPAL SINGH	RAJAT MITTAL
WITH IA/1/2022 FOR STAY APPLICATION				
66	SA/143/2022	TEHMINA AND OTHERS Versus BILKIS JAHAN AND OTHERS	HARSHIT SANWAL H C PATHAK B D PANDE	
WITH IA/1/2022 FOR INTERIM RELIEF APPLICATION				
67	CLCON/236/2022	RAKESH SINGH AND OTHERS Versus MADHO SINGH AND OTHERS	ADITYA SINGH	K R GAZI
68	CLCON/363/2022	JODH SINGH A PROPRIETOR FIRM	ARVIND KUMAR	C.S.C.

		Versus MANJU AND ANOTHER	SHARMA	
69	SA/24/2023	FARUKH HUSSAIN AND OTHERS Versus ASAD HUSSAIN AND OTHERS	JAGDISH SINGH BISHT	
	WITH IA/1/2023 FOR STAY APPLICATION NOTE : CASE IS DEFECTIVE.			
70	CLR/41/2023	STATE BANK OF INDIA Versus SUDHIR LODHI AND OTHERS	ASHISH JOSHI	BHUWAN BHATT
71	SA/68/2023	INDRANI AND OTHERS Versus DTC INDIA LIMITED	RAMJI SHRIVASTAVA VIKRAM SINGH DHAPOLA NISHANT KRISHNA ADHIKARI	P. S. BISHT SIDDHARTHA SINGH KSHITIJ SAH
72	AO/107/2023	BHARAT RAM Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. AND OTHERS	GANESH KANDPAL RAHUL ADHIKARI	BHARAT TEWARI PULAK AGARWAL DEEP CHANDRA SUNDER DHAUNI
73	SA/132/2023	AMIT KUMAR Versus PARIYOJNA PRABHANDHAK AND ANOTHER	D C S RAWAT	C.S.C.
74	CLCON/264/2023	JARNAIL SINGH Versus UDAY RAJ SINGH AND OTHERS	DUSHYANT MAINALI NIKHIL BHATT ANSHUL LOSHALI	C.S.C.
75	CLCON/275/2023	JAGDISH CHANDRA KANDPAL AND OTHERS Versus SHAILESH BAGOLI	ALOK MAHRA LALIT SHARMA	C.S.C.
76	AO/293/2023	NEW INDIA ASSURANCE COMPANY LIMITED Versus MANZOOR AHMAD AND OTHERS	VINAY BHATT MOHD SHAFY	PRADEEP CHAMYAL
	WITH IA/2/2023 FOR STAY APPLICATION			
77	AO/305/2023	WASIM Versus SMT SANDHYA AND OTHERS	PRANAV SINGH	
	WITH IA/1/2023 FOR STAY APPLICATION NOTE : CASE IS DEFECTIVE.			

78	AO/306/2023	WASIM Versus PARAMJEET KAUR AND OTHERS	PRANAV SINGH	
		WITH IA/1/2023 FOR STAY APPLICATION NOTE : CASE IS DEFECTIVE.		
79	FA/3/2024	NEW DREAM LAND ESTATE AND ANOTHER Versus NAINA SAAGI	NEERAJ GARG, YASHPAL SINGH, RAJENDR A ARYA,	KHUSHBOO TIWARI SHARMA PRATEEK TRIPATHI MANEESH BISHT VIPUL SHARMA
		WITH IA/1/2024 FOR STAY APPLICATION		
80	CLR/37/2024	PRADEEP KUMAR DHULIA Versus KULBHUSHAN SAXENA	SIDDHARTHA SINGH PRAMOD BAILWAL KSHITIJ SAH	SUNAYNA KOHLI KOTHARI SAGAR KOTHARI (FOR CAVEATOR)
81	CLCON/45/2024	RAM LAL BHATT AND OTHERS Versus S B JOSHI	NIRANJAN BHATT	
82	SA/59/2024	ADEEP BEDI Versus IZHAR AHMAD AND ANOTHER	BHARAT TEWARI PULAK AGARWAL	POORAN SINGH RAWAT
		WITH IA/1/2024 FOR STAY APPLICATION		
83	SA/65/2024	CHATARPAL SINGH Versus SUKHPAL SINGH DECEASED AND OTHERS	JITENDRA CHAUDHARY	
		WITH IA/1/2024 FOR STAY APPLICATION		
84	CLCON/81/2024	MUSKAAN KUMARI AND ANOTHER Versus RINI CHAUHAN	HARSH TANEJA	
85	CLCON/94/2024	VIKAS BAHUGUNA Versus SANDEEP SINGHAL AND ANOTHER	AMAR SHUKLA	VINAY KUMAR
86	SA/105/2024	RAM SINGH AND ANOTHER Versus AMAR SINGH	NIRDESH KHANDELWAL	KANTI RAM I.P. KOHLI
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
87	SA/129/2024	OM PRAKASH Versus CHANDRA MOHAN	PIYUSH GARG	
		WITH		

IA/1/2024 FOR INTERIM RELIEF APPLICATION

88 AO/373/2024 KUM MISHTI BELWAL VINOD TIWARI
Versus U N JOSHI
LOKESH BELWAL AND OTHERS

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

89 CLCON/374/2024 BHAGWAT SINGH KANWASI SANDEEP
Versus KOTHARI
RAVINATH RAMAN RUCHIKA NEGI

90 CLCON/388/2024 PAWAN SHARANG
Versus DHULIA
RADHA RATURI

91 CLCON/389/2024 NIHAL SINGH SHARANG
Versus DHULIA
RADHA RATURI

*** FOR FINAL HEARING ***

92 AO/548/2013 JAWAHAR LAL AGARWAL SUMIT BAJAJ HARI OM
Versus SANPREET BHAKUNI
HARISH SINGH KALAKOTI AND SINGH AJMANI PRADEEP
ANOTHER S BHUPENDRA HAIRIYA
SINGH SIDDHARTH
BISHT
SUNDER
DHAUNI
DEEP CHANDRA

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Causelists generated for Bench ID- 1066 and causlist ID- (1001) 28/11/2024 05:35:24 pm(111)

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST II
COURT NUMBER-03

FRIDAY, NOVEMBER 29, 2024, AFTER DIVISION BENCH.

HON'BLE MR. JUSTICE ALOK KUMAR VERMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

APPEALS AGAINST ORDERS, CIVIL CONTEMPT PETITIONS OF THE YEAR 2022 AND ONWARDS, FIRST APPEALS, SECOND APPEALS, CIVIL REVISIONS, MATTER RELATING TO COMMERCIAL DIVISION, RERA APPEALS, COMPANY PETITIONS, TESTAMENTARY CASES AND TRADE UNION APPEALS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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*** FRESH CASES FOR ADMISSION ***

1	CRLR/643/2024	SHILPY MONGIA AND ANOTHER Versus MUDIT MONGIA	YASH BISHT VIKAS BAHUGUNA	
	WITH IA/1/2024 FOR STAY APPLICATION			
2	CRLR/858/2024	MOHAN SINGH BORA Versus STATE OF UTTARAKHAND AND ANOTHER	B M PINGAL NISHA BORA D S MEHTA	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
3	CRLR/861/2024	GIRISH CHANDRA JOSHI Versus STATE OF UTTARAKHAND	SANJAY BHATT PREM PRAKASH BHATT	G.A.
	WITH IA/1/2024 FOR BAIL APPLICATION			
4	ABA/1200/2024	VIBHU ALIAS JEEWAN Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
5	BA1/2229/2024	FAIZAL Versus STATE OF UTTARAKHAND	ASHUTOSH GULATI K K HARBOLA	G.A.
6	BA1/2271/2024	JUNAID RAZA Versus STATE OF UTTARAKHAND	ABHISHEK JOSHI	G.A.
7	BA1/2274/2024	ABDUL DAEEM ALIAS SADDAM Versus STATE OF UTTARAKHAND	PARIKSHIT SAINI	G.A.
8	BA1/2276/2024	SONU SINGH Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI	G.A.
9	BA1/2279/2024	IRSHAD AHMAD Versus STATE OF UTTARAKHAND	MANJU BAHUGUNA J P PANDEY D N SHARMA	G.A.

10 BA1/2281/2024 SAJID GAURAV SINGH G.A.
Versus
STATE OF UTTARAKHAND

*** TIME BARRED (FRESH CASES) ***

11 CRLR/832/2024 ANIL SIROHI HARI MOHAN
Versus BHATIA
JIAH CHAUDHARY AND ANOTHER KISHORE RAI

WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CRLR

12 CRLR/860/2024 SAURABH SAXENA ABHIJAY NEGI
Versus SNIGDHA
KIRAN TIWARI
ARMAAN PRATAP
SINGH
PRADEEP
UPRETI

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

IA/2/2024 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CRLR

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Causelists generated for Bench ID- 1066 and causlist ID- (1011) 28/11/2024 05:41:55 pm(256)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 04

FRIDAY, NOVEMBER 29, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAKESH THAPLIYAL
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITIONS SERVICE SINGLE AND SINGLE BENCH CRIMINAL APPEALS OF THE YEAR 2017 & ONWARDS, JAIL APPEALS AND GOVERNMENT APPEALS- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	SPLA/495/2024	LIYAKAT HUSSAIN Versus SHAKIL AHMAD	KISHORE RAI	
CONNECTED WITH				
1(1)	CRLA/731/2024	LIYAKAT HUSSAIN Versus SHAKIL AHMAD	KISHORE RAI	
2	CRLA/736/2024	ASHWANI Versus STATE OF UTTARAKHAND	AISHWARYA THAPLIYAL ABHISHEK VERMA	G.A.
WITH IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE				
3	WPSS/2250/2024	SANTOSH KUMAR AND OTHERS AND OTHERS Versus UNION OF INDIA AND OTHERS	SHASHI KANT SHANDILYA SACHIN KUMAR SHARMA	SHASHANK UPADHYAYA C.S.C. I P KOHLI DEPUTY S.G.
4	WPSS/2251/2024	DHILPE SHEETAL MAHESH Versus STATE OF UTTARAKHAND AND OTHERS	AAYUSH GAUR	RAMJI SHRIVASTAVA C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
5	WPSS/2256/2024	MANOJ KUMAR AND OTHERS Versus UNION OF INDIA AND OTHERS	SHASHI KANT SHANDILYA SACHIN KUMAR SHARMA	SHASHANK UPADHYAYA C.S.C. I P KOHLI DEPUTY S.G.
6	WPSS/2257/2024	JAIOM GUPTA AND OTHERS AND OTHERS Versus UNION OF INDIA AND OTHERS	SHASHI KANT SHANDILYA SACHIN KUMAR SHARMA	SHASHANK UPADHYAYA I P KOHLI C.S.C. DEPUTY S.G.
7	WPSS/2262/2024	SUSHIL KUMAR Versus REGIONAL MANAGER BANK OF	TAPAN SINGH NIKHIL KUSHWAHA	SIDDHARTH JAIN

		BARODA AND OTHERS	AVNEESH KUMAR	
8	WPSS/2264/2024	ANAND SINGH RAJPUT Versus UNION OF INDIA AND OTHERS	SHASHI KANT SHANDILYA SACHIN KUMAR SHARMA	SHASHANK UPADHYAYA I P KOHLI C.S.C. DEPUTY S.G.
9	WPSS/2265/2024	SUNIL KUMAR SHARMA Versus UNION OF INDIA AND OTHERS	SHASHI KANT SHANDILYA SACHIN KUMAR SHARMA	SHASHANK UPADHYAYA I P KOHLI C.S.C. DEPUTY S.G.

*** FRESH CASES AS DEFECTIVE ***

10	WPSS/2233/2024	NAZMA PARVEEN Versus STATE OF UTTARAKHAND AND OTHERS	PARIKSHIT SAINI	C.S.C. MAHENDRA SINGH RAWAT (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			

*** AFTER FRESH MATTERS ***

11	WPSS/934/2023	ANJALI KATARIYA AND OTHERS Versus UNION OF INDIA AND OTHERS	NEETU SINGH	VIKAS KUMAR GUGLANI PRABHA NAITHANI PREM PRAKASH BHATT RAJESH SHARMA AJAY MISHRA RAJESH SHARMA, C.G.S.C. MANOJ KUMAR DEPUTY S.G.
	WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT			

12	WPSS/2053/2024	RAVIMALA Versus STATE OF UTTARAKHAND AND OTHERS	KISHORE RAI KANTI RAM SHARMA	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			

*** ORDERS ON APPLICATIONS ***

13	IA/12418/2024 FOR SECOND BAIL APPLICATION IN CRLA/32/2018	MUKARRAM ALI Versus STATE OF UTTARAKHAND	SMT. NEELIMA MISHRA(FREE LEGAL AID) M.A. KHAN	G.A.
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- 14 IA/1/2022 FOR BAIL APPLICATION
IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IN
CRLA/527/2022 RISHABH MALHOTRA PAWAN MISHRA G.A.
Versus
STATE OF UTTARAKHAND
- 15 IA/1/2023 FOR BAIL APPLICATION
IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IN
CRLA/515/2023 RAMANAND GURBANI SINGH G.A.
Versus KAVAYA
STATE OF UTTARAKHAND MEHRISHI
- 16 IA/2/2024 FOR BAIL AND SUSPENSION OF SENTENCE
IN
CRLA/303/2024 SAURABH PUROHIT PANKAJ SEMWAL G.A.
Versus
STATE OF UTTARAKHAND
- 17 IA/1/2024 FOR BAIL APPLICATION
IN
CRLA/445/2024 AMIT SINGH PANWAR PRASHANT G.A.
Versus KHANNA
STATE OF UTTARAKHAND
- 18 IA/1/2024 FOR BAIL APPLICATION
IN
CRLA/497/2024 RAJI LAL BHARAT G.A.
Versus CHAUDHARY
STATE OF UTTARAKHAND
- 19 IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IN
CRLA/657/2024 GULNAAM RAJVEER SINGH G.A.
Versus
STATE OF UTTARAKHAND

*** BAIL ORDER MATTERS (AFTER FRESH) ***

- 20 BA1/2531/2023 SHAKIR ALIAS NAKTA SACHIN G.A.
Versus MANOJ BHATT
STATE OF UTTARAKHAND KUNWAR
VIKRAMADITYA
SHAH
NIPUSHMOLA
JOSHI
MEDHA PANDE
KRISHAN
MOHAN JOSHI,
V.K.
KAPARUWAN,
MUKESH KUMAR
KAPAUWAN
CHETNA
LATWAL

21 BA1/2696/2023 AMIT AGNIHOTRI SHEETAL G.A.
Versus SELWAL
STATE OF UTTARAKHAND VIKAS ANAND

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

22 BA2/305/2024 AFTAB JITENDRA G.A.
Versus CHAUDHARY
STATE OF UTTARAKHAND

NOTE : CASE IS DEFECTIVE.

*** ADMISSION MATTERS (AFTER FRESH) ***

23 WPSS/2210/2024 SUNITA RANI BHAGWAT C.S.C.
Versus MEHRA
STATE OF UTTARAKHAND AND
OTHERS

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** FOR FINAL DISPOSAL ***

24 CRLA/25/2023 BACHHAN AND OTHERS HARSHPAL G.A.
Versus SEKHON
STATE OF UTTARAKHAND VIKAS ANAND
APOORV
CHAUHAN

WITH

IA/1/2023 FOR BAIL APPLICATION

IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

CONNECTED WITH

24(1) CRLA/26/2023 KHALIL VIKAS ANAND G.A.
Versus
STATE OF UTTARAKHAND

WITH

IA/1/2023 FOR BAIL APPLICATION

IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

IA/8/2024 FOR SHORT TERM BAIL APPLICATION

IA/9/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

IA/10/2024 FOR DELAY CONDONATION APPLICATION IN COMPLIANCE AFFIDAVIT

CONNECTED WITH

24(2) CRLA/28/2023 RAHAT JAAN HARSHPAL G.A.
Versus SEKHON
STATE OF UTTARAKHAND VIKAS ANAND

WITH

IA/1/2023 FOR BAIL APPLICATION

IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

IA/4/2023 FOR SHORT TERM BAIL APPLICATION

IA/5/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION

IA/6/2023 FOR SHORT TERM BAIL APPLICATION

*** ORDERS ON APPLICATIONS ***

25 MCC/1380/2018 FOR REVIEW APPLICATION
IN
WPSS/3556/2017 MANOJ NAITHANI SUSHEEL C.S.C.
Versus KUMAR

26	IA/8613/2024 FOR URGENCY APPLICATION IN WPSS/1787/2018	RAMESH CHANDRA Versus STATE OF UTTARAKHAND THROUGH SECRETARY, SCHOOL EDUCATION AND OTHERS	BHAGWAT MEHRA	C.S.C.
27	IA/19224/2024 FOR URGENCY APPLICATION IA/19225/2024 FOR URGENCY APPLICATION IN WPSS/4171/2018	BALWANT SINGH Versus CHIEF EDUCATION OFFICER CHAMOLI AND OTHERS	MANGAL SINGH CHAUHAN BILAL AHMED ANIL K. BISHT HARGOVIND PANT VINAY KUMAR	C.S.C.
28	IA/11267/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IN WPSS/419/2020	SHANDHYA BHATT Versus STATE OF UTTARAKHAND THROUGH SECRETARY AND OTHERS	ANIL ANTHWAL VIVEK KUMAR SHIVANAND BHATT	C.S.C.
29	IA/1/2021 FOR BAIL APPLICATION IA/2/2021 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IA/4/2024 FOR URGENCY APPLICATION IN CRLA/168/2021	PAWAN KUMAR Versus STATE OF UTTARAKHAND	BIRENDRA SINGH ADHIKARI ANKIT SHAH	G.A.
30	IA/3/2024 FOR MISCELLANEOUS APPLICATION IN CRJA/31/2022	WASEEM Versus STATE OF UTTARAKHAND	PRIYANSHU GAIROLA(LEGAL AID)	G.A.
31	IA/1/2022 FOR INTERIM RELIEF APPLICATION IA/4/2024 FOR AMENDMENT IN WPSS/616/2022	PYARE DAS Versus GAHWAL MANDLA VIKAS NIGAM LTD.	VISHWA PRAKASH BAHUGUNA G.C. KANDPAL	SANDEEP KOTHARI
	CONNECTED WITH			
31(1)	IA/1/2022 FOR INTERIM RELIEF APPLICATION IN WPSS/618/2022	SUMER SINGH RAWAT Versus	VISHWA PRAKASH	SANDEEP KOTHARI

- 32 IA/1/2024 FOR URGENCY APPLICATION
IN
WPSS/743/2022 ANKIT NEGI SUDHA TAMTA PIYUSH GARG
Versus VINAY KUMAR
OIL AND NATURAL GAS
CORPORATION LIMITED
- 33 IA/1/2022 FOR INTERLOCUTORY APPLICATION
IA/2/2022 FOR TAKING COUNTER AFFIDAVIT ON RECORDS
IA/5/2024 FOR URGENCY APPLICATION
IA/6/2024 FOR DELAY CONDONATION APPLICATION IN REJOINER AFFIDAVIT
IN
WPSS/822/2022 SUSHMA CHAUHAN DAVESH VINAY BHATT
Versus BISHNOI C.S.C.
STATE OF UTTARAKHAND AND
PALLAVII SINGH
OTHERS
- 34 IA/1/2022 FOR STAY APPLICATION
IA/3/2024 FOR URGENCY APPLICATION
IA/4/2024 FOR URGENCY APPLICATION
IA/5/2024 FOR URGENCY APPLICATION
IN
WPSS/1799/2022 NAVAL KISHORE JOSHI DUSHYANT C.S.C.
Versus MAINALI
STATE OF UTTARAKHAND AND
OTHERS
- CONNECTED WITH
- 34(1) MCC/1/2022 FOR RESTORATION APPLICATION
IA/2/2022 FOR DELAY CONDONATION APPLICATION IN RESTORATION APPLICATION
IA/3/2023 FOR DELAY CONDONATION APPLICATION
IA/4/2023 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IN
WPSS/76/1999 NAWAL KISHOR JOSHI DUSHYANT C.S.C
Versus MAINALI
STATE AND OTHERS A,M.TRIPATHI,
SMT. PUSHAPA
JOSHI
- 35 IA/1/2023 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/41/2023 ARVIND KUMAR SHARMA AND VINOD TIWARI C.S.C.
OTHERS
Versus
STATE OF UTTARAKHAND AND
OTHERS
- 36 IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/1377/2023 SUNDER LAL LEKHWAR M C UPADHYAY C.S.C.
Versus A M SAKLANI
STATE OF UTTARAKHAND AND
OTHERS

- 37 IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IN
WPSS/1861/2023 ABHISHEK KUMAR AAKIB C.S.C.
Versus AHMED, LALIT
STATE OF UTTARAKHAND AND MIGLANI, PANKA
ANOTHER J MIGLANI,
- 38 IA/1/2023 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/4/2024 FOR URGENCY APPLICATION
IN
WPSS/1995/2023 RAM NATH PRASAD S K MANDAL SHUBHANG
Versus DOBHAL
THE CHANCELLOR THROUGH
REGISTRAR AND OTHERS
- 39 IA/1/2023 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/2119/2023 BALWANT SINGH S S YADAV C.S.C.
Versus
STATE OF UTTARAKHAND AND
OTHERS
- CONNECTED WITH
- 39(1) IA/1/2023 FOR INTERIM RELIEF APPLICATION
IN
WPSS/2021/2023 RAJESH SINGH S S YADAV C.S.C.
Versus
STATE OF UTTARAKHAND AND
OTHERS
- CONNECTED WITH
- 39(2) IA/1/2023 FOR INTERIM RELIEF APPLICATION
IN
WPSS/2022/2023 BHAGIRATH PRASAD S S YADAV C.S.C.
Versus
STATE OF UTTARAKHAND AND
OTHERS
- CONNECTED WITH
- 39(3) IA/1/2023 FOR INTERIM RELIEF APPLICATION
IN
WPSS/2030/2023 KUNWAR SINGH S S YADAV C.S.C.
Versus
STATE OF UTTARAKHAND AND
OTHERS
- CONNECTED WITH
- 39(4) IA/1/2023 FOR INTERIM RELIEF APPLICATION
IN
WPSS/2031/2023 KULANAND S S YADAV C.S.C.
Versus
STATE OF UTTARAKHAND AND
OTHERS
- CONNECTED WITH

39(5) IA/1/2023 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/2120/2023 HARISH CHANDRA S S YADAV C.S.C.
Versus
STATE OF UTTARAKHAND AND
OTHERS

40 IA/2/2024 FOR INTERIM RELIEF APPLICATION
IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/135/2024 SURENDRA SINGH AMAR MURTI C.S.C.
Versus SHUKLA
STATE OF UTTARAKHAND AND ANAND SINGH
OTHERS

NOTE : CASE IS DEFECTIVE.

41 IA/1/2024 FOR CORRECTION APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/3/2024 FOR AMENDMENT
IN
C482/219/2024 RAJNI SHARMA AND ANOTHER DIGVIJAY SINGH G.A.
Versus BISHT, APOORV
STATE OF UTTARAKHAND AND CHAUHAN,
OTHERS VIDYUT
KAYARKAR

NOTE : FOR HEARING ON IA/1/2024 - CORRECTION APPLICATION

42 IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IN
WPSS/266/2024 SANJEEV KUMAR BHUWAN BHATT SHOBHIT
Versus SAHARIA
THDC INDIA LIMITED AND
ANOTHER

43 IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/3/2024 FOR INTERIM RELIEF APPLICATION
IA/4/2024 FOR AMENDMENT
IA/5/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/381/2024 KHIMANAND TIWARI AMISH TEWARI C.S.C.
Versus KAILASH
STATE OF UTTARAKHAND AND CHANDRA
OTHERS

44 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IN
WPSS/482/2024 JAI KRISHAN GOUR AND OTHERS JITENDRA RAMJI
Versus CHAUDHARY SHRIVASTAVA
STATE OF UTTARAKHAND AND C.S.C.
OTHERS

45	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT IN	WPSS/484/2024	AMIT KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	JITENDRA CHAUDHARY	RAMJI SHRIVASTAVA C.S.C.
46	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR URGENCY APPLICATION IN	WPSS/551/2024	HIMANSHU JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	M C UPADHYAY A M SAKLANI	C.S.C.
47	IA/2/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT IN	CRLA/557/2024	SITA RAM AND ANOTHER Versus BABBAN PRASAD	YASH BISHT VIKAS BAHUGUNA	NEERAJ GARG RAJENDRA ARYA YASHPAL SINGH
48	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN	WPSS/603/2024	ANUSUYA PRASAD Versus UNION OF INDIA AND ANOTHER	PAWAN MISHRA	DEPUTY S.G. LALIT SHARMA, C.G.S.C.
49	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN	WPSS/720/2024	BAL KISHAN Versus STATE OF UTTARAKHAND AND OTHERS	ABHIJAY NEGI SNIGDHA TIWARI ABHISHEK RANA	C.S.C.
50	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT IN	C482/776/2024	MALLIKA PANT Versus STATE OF UTTARAKHAND AND ANOTHER	GIRISH CHANDRA LAKHCHAURA DUSHYANT MAINALI NEERAJ TIWARI NIKHIL BHATT	G.A.
51	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN	WPSS/810/2024	DAYA KISHAN UPADHYAY Versus STATE OF UTTARAKHAND AND OTHERS	PRABHA NAITHANI AVIDIT NOLIYAL	C.S.C.
52	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT				

IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPSS/942/2024 SANDEEP KUMAR BILAL AHMED LALIT MIGLANI
Versus C.S.C.
STATE OF UTTARAKHAND AND
OTHERS

53 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPSS/1012/2024 BHUWAN SINGH RAWAT HARENDRA SUBHASH
Versus BELWAL UPADHYAY
UTTARAKHAND STATE CO-
OPERATIVE FEDERATION LTD
AND OTHERS

54 IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPSS/1089/2024 PANKAJ CHAUDHARI ROHIT KUMAR N S PUNDIR
Versus GAUR C.S.C.
STATE OF UTTARAKHAND AND
OTHERS B M PINGAL

55 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPSS/1164/2024 NAFEES AHMED AND ANOTHER S S YADAV C.S.C.
Versus
STATE OF UTTARAKHAND AND
OTHERS

56 IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1291/2024 PURAN CHANDRA BHAGWAT PANKAJ
Versus MEHRA CHATURVEDI,
UNION OF INDIA AND OTHERS C.G.S.C.
DEPUTY S.G.

57 IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPSS/1312/2024 DEVENDRA SINGH JITENDRA C.S.C.
Versus CHAUDHARY
THE SATE OF UTTARAKHAND AND
OTHERS

58 IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1369/2024 DEVENDRA KUMAR PRABHA ASHISH JOSHI
Versus NAITHANI C.S.C.
STATE OF UTTARAKHAND AND
ANOTHER AVIDIT NOLIYAL

59 IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1461/2024 NITIKA SINGH SUDHA TAMTA ASHISH JOSHI
Versus VINAY KUMAR C.S.C.
STATE OF UTTARAKHAND AND
ANOTHER

60 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

	IN WPSS/1494/2024	AFROZ BEGUM Versus STATE OF UTTARAKHAND AND OTHERS	VINAY BHATT MOHD SHAFY	C.S.C. RAJESH SHARMA ADDL C.S.C. (UP)
61	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPSS/1678/2024	RAJU ALIAS RAJENDRA THAPA Versus STATE OF UTTARAKHAND AND OTHERS	POORAN SINGH RAWAT	C.S.C.
62	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPSS/1682/2024	SMT. PADMA DEVIAGED Versus STATE OF UTTARAKHAND AND OTHERS	POORAN SINGH RAWAT	C.S.C.
63	IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN WPSS/1713/2024	JAMAN LAL Versus STATE OF UTTARAKHAND AND OTHERS	ANIL K BISHT	C.S.C. AJAY SINGH BISHT
	CONNECTED WITH			
63(1)	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN WPSS/1106/2024	GAURAV PANGTEY Versus STATE OF UTTARAKHAND AND OTHERS	ANIL K BISHT	HARI OM BHAKUNI C.S.C. C.S.C AJAY SINGH BISHT
64	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPSS/1719/2024	BHARTI DEVI Versus STATE OF UTTARAKHAND AND OTHERS	NEETU SINGH	C.S.C.
	* ORDER ON APPLICATIONS (TIME BARRED CASES) *			
65	SPLA/243/2023	STATE OF UTTARAKHAND Versus RAKESH KUMAR	G.A.	
	CONNECTED WITH			
65(1)	IA/1/2023 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COMPLIANCE AFFIDAVIT IN GA/91/2023	STATE OF UTTARAKHAND Versus RAKESH KUMAR	G.A.	SUSHEEL KUMAR VIJAY KHANDURI

CONNECTED WITH

65(2) IA/1/2023 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COMPLIANCE AFFIDAVIT
IN
GA/92/2023 STATE OF UTTARAKHAND G.A. SUSHEEL
Versus KUMAR
ROSHAN KUMAR VIJAY KHANDURI

CONNECTED WITH

65(3) SPLA/244/2023 STATE OF UTTARAKHAND G.A.
Versus
ROSHAN KUMAR
66 SPLA/162/2024 STATE OF UTTARAKHAND G.A. NIRANJAN
Versus BHATT
DEEPAK BIJALWAN

CONNECTED WITH

66(1) IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN
GA/97/2024 STATE OF UTTARAKHAND G.A. NIRANJAN
Versus BHATT
DEEPAK BIJALWAN
67 SPLA/206/2024 RSTATE OF UTTARAKHAND G.A.
Versus
ILIYAS ALIAS DUNGI AND OTHERS

CONNECTED WITH

67(1) IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN
GA/129/2024 STATE OF UTTARAKHAND G.A.
Versus
ILIYAS ALIAS DUNGI AND OTHERS
68 SPLA/246/2024 MOHD. AIZAZ MOHD SAFDAR G.A.
Versus
STATE OF UTTARAKHAND AND
ANOTHER

CONNECTED WITH

68(1) IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION
IN
CRLA/293/2024 MOHD. AIZAZ MOHD SAFDAR AKSHAY
Versus PRADHAN
STATE OF UTTARAKHAND AND G.A.
ANOTHER

*** ORDER MATTERS ***

69 WPSS/1642/2024 JAGDISH CHANDRA MEENU BISHT C.S.C.
Versus YOGESH
STATE OF UTTARAKHAND AND PACHOLIA
OTHERS

*** ADMISSION MATTERS ***

70 WPSS/1687/2020 NARENDRA KUMAR PATHAK AMISH TEWARI C.S.C.
Versus

STATE OF UTTARAKHAND AND
OTHERS

WITH
CLMA/10852/2020 FOR INTERIM RELIEF APPLICATION

71	WPSS/1712/2024	SHUBHAM Versus UCO BANK AND OTHERS	RAMJI SHRIVASTAVA N K ADHIKARI	SHUBHANG DOBHAL
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** FOR FINAL HEARING ***

72	CRLA/281/2011	SHAMSHAD Versus STATE OF UTTARAKHAND	VIKAS PANDE DEEP CHANDRA JOSHI MANISH ARORA	G.A.
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CONNECTED WITH

72(1)	CRLA/277/2011	RAJVEER Versus STATE OF UTTARAKHAND	MANISH ARORA	G.A.
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CONNECTED WITH

72(2)	CRLA/241/2012	SUNNY SHARMA Versus STATE OF UTTARAKHAND	MOHD UMAR NAVNEET KAUSHIK	G.A.
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CONNECTED WITH

72(3)	CRLA/16/2014	DHARAMVEER Versus STATE OF UTTARAKHAND	VIKAS PANDE DEEP CHANDRA JOSHI	G.A.
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73	WPSS/2169/2022	PURNANAD SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	SUNIL UPADHYAYA TUSHAR UPADHYAYA	XITIJ KAUSHIK C.S.C.
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WITH
IA/1/2022 FOR INTERIM RELIEF APPLICATION

74	WPSS/668/2023	JAN JEEWAN RAM AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	ANIL K BISHT	C.S.C. ANIL KUMAR JOSHI
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WITH
IA/1/2023 FOR STAY APPLICATION

75	WPSS/862/2023	BHAWANA BHATT Versus STATE OF UTTARAKHAND AND OTHERS	AKSHAYJOSHI	C.S.C.
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WITH
IA/1/2023 FOR INTERIM RELIEF APPLICATION

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Causelists generated for Bench ID- 1172 and causlist ID- (1001) 28/11/2024 05:42:58 pm(256)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST II
COURT NUMBER 04

FRIDAY, NOVEMBER 29, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAKESH THAPLIYAL
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITIONS SERVICE SINGLE AND SINGLE BENCH CRIMINAL APPEALS OF THE YEAR 2017 & ONWARDS, JAIL APPEALS AND GOVERNMENT APPEALS- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	WPCRL/1303/2024	AJAY PUNDIR Versus DEPUTY DIRECTOR (PMLA) DIRECTORATE OF ENFORCEMENT DEHRADUN AND OTHERS	PIYUSH GARG NIKHIL SINGHAL	SAHIL MULLICK MONIKA PANT PULAK RAJ MULLICK (FOR CAVEATOR)
		WITH IA/1/2024 FOR STAY APPLICATION		
* PERSONAL APPEARANCE *				
2	WPMS/3201/2024	SHREE AADI SHIV CONSTRUCTION Versus STATE OF UTTARAKHAND AND OTHERS	ARVIND KUMAR SHARMA	C.S.C.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION NOTE : THROUGH V.C.		
3	WPMS/3253/2024	ALAKNANDA GANGA RIVER RAFTING SAMITI Versus UTTARAKHAND TOURISM DEVELOPMENT BOARD AND OTHERS	SANJAY KUMAR	SANDEEP KOTHARI C.S.C. DEPUTY S.G.
		NOTE : THROUGH V.C.		
* FRESH CASES FOR ADMISSION *				
4	WPCRL/1261/2024	VED PRAKASH Versus STATE OF UTTARAKHAND AND OTHERS	GIRVEER CHAND RAMESH KUMAR SHUKLA PRAKHAR SHUKLA	G.A.
		WITH IA/1/2024 FOR STAY APPLICATION		
5	WPCRL/1267/2024	ADARSH GUPTA Versus STATE OF UTTARAKHAND AND OTHERS	GIRVEER CHAND RAMESH KUMAR SHUKLA PRAKHAR	G.A.

	WITH IA/1/2024 FOR STAY APPLICATION			
6	WPCRL/1272/2024	DEEPAK KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	LALIT SHARMA	SURAIYA NAAZ G.A.
	WITH IA/1/2024 FOR COMPOUNDING APPLICATION			
7	WPCRL/1305/2024	DHANANJAY GIRI AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	ABHISHEK JOSHI	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
8	WPCRL/1306/2024	ARVIND KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	RADHA ARYA SHIVANGI GANGWAR	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
9	WPCRL/1308/2024	SOHAN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	KAUSHAL SAH JAGATI YOGESH UPADHYAY	G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
10	WPCRL/1310/2024	DEEPA KANDPAL Versus STATE OF UTTARAKHAND AND OTHERS	SHAKTI SINGH DR. GOVIND SINGH LATWAL GAURAV KUMAR CHANDRA SHEKHAR JOSHI	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
11	WPCRL/1311/2024	ASHA RAM Versus STATE OF UTTARAKHAND AND ANOTHER	KARAN SINGH DUGTAL	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
12	WPCRL/1312/2024	AMIT KUMAR MEEGI AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	ATUL BHATT M K GOYAL	G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
13	WPMS/2919/2024	MS TANDOORI ZARCAAND CATERERS	D C S RAWAT KETAN JOSHI	C.S.C.

Versus
STATE OF UTTARAKHAND AND
OTHERS

WITH
IA/1/2024 FOR STAY APPLICATION

14	WPMS/2955/2024	PANKAJ Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ KUMAR SHARMA	C.S.C.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

15	WPMS/3041/2024	SANYOGITA AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	ANSHU KUMAR	C.S.C.
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16	WPMS/3074/2024	LAXMI SHANKAR MISHRA Versus THE BRANCH MANAGER	SAURABH KUMAR PANDEY	ANIL KUMAR JOSHI
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17	WPMS/3162/2024	M/S R H AND ASSOCIATES PVT LTD Versus STATE OF UTTARAKHAND AND OTHERS	MAHESH CHANDRA PANT	C.S.C.
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WITH
IA/1/2024 FOR STAY APPLICATION

18	WPMS/3174/2024	SARDAR SINGH Versus SUB DIVISIONAL MAGISTRATE AND OTHERS	RAJAT MITTAL	C.S.C. S S CHAUHAN
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

19	WPMS/3241/2024	ANKIT SAINI Versus STATE OF UTTARAKHAND AND OTHERS	ANAND KUMAR PANDEY	C.S.C.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

20	WPMS/3243/2024	NAVNEET BISHT Versus STATE OF UTTARAKHAND AND OTHERS	ANKUSH NEGI AZMEEN WASON	B S NEGI C.S.C.
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WITH
IA/1/2024 FOR STAY APPLICATION

NOTE : PERSONAL APPEARANCE THROUGH V.C.

21	WPMS/3252/2024	SAKSHI RAMOLA Versus HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY AND ANOTHER	ABHIJAY NEGI SNIGDHA TIWARI	DR. KARTIKEY HARI GUPTA
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WITH

22	WPMS/3254/2024	GIRISH CHANDRA PANDEY Versus DISTRICT MAGISTRATE BAGESHWAR AND OTHERS	D K JOSHI	C.S.C. JAYVARDHAN KANDPAL
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WITH

IA/1/2024 FOR STAY APPLICATION

23	WPMS/3270/2024	KAILASH SINGH BORA Versus DISTRICT MAGISTRATE BAGESHWAR AND OTHERS	D K JOSHI	C.S.C. M S RAWAT
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WITH

IA/1/2024 FOR STAY APPLICATION

24	WPMS/3273/2024	MANGE RAM SIROHI Versus STATE OF UTTARAKHAND AND ANOTHER	SHOBHIT SAHARIA	SANDEEP KOTHARI C.S.C.
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WITH

IA/1/2024 FOR STAY APPLICATION

*** AFTER FRESH MATTERS ***

25	WPCRL/1241/2024	SADDAM HUSAIN Versus STATE OF UTTARAKHAND AND OTHERS	HARSHPAL SEKHON MANPREET KAUR VIRK	G.A. G.A.
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*** ADMISSION MATTERS ***

26	WPCRL/1004/2024	AJAY PUNDIR Versus DEPUTY DIRECTOR (PMLA) DIRECTORATE OF ENFORCEMENT AND OTHERS	PIYUSH GARG NIKHIL SINGHAL JAI KRISHNA PANDEY	ATUL BAHUGUNA MONIKA PANT ZOHFR HOSSAIN
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CONNECTED WITH

26(1)	WPCRL/851/2024	AJAY PUNDIR Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG JAI KRISHNA PANDEY	LALIT SHARMA PULAK RAJ MULLICK SAHIL MULLICK G.A. V S PAL SANDEEP SHARMA
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27	WPMS/3027/2024	DEEPAK POKHARIYAL Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL SURYAKANT MAITHANI	C.S.C.
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WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

NOTE : MENTIONED CASE.

28	WPMS/3227/2024	SARVJEET SINGH	PARIKSHIT SAINI	C.S.C.
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Versus
DISTRICT MAGISTRATE AND
ANOTHER

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

29	WPMS/3275/2024	DR RAFIA TANVEER Versus STATE OF UTTARAKHAND AND OTHERS	VINAY BHATT MOHD SHAFY	PARIKSHIT SAINI N S PUNDIR BHUWAN BHATT HEMANT PANT C.S.C.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

NOTE : AT 04:00 P.M.

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Causelists generated for Bench ID- 1172 and causlist ID- (1011) 28/11/2024 05:45:52 pm(256)

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 06

FRIDAY, NOVEMBER 29, 2024, AFTER DIVISION BENCH

HON'BLE MR. JUSTICE VIVEK BHARTI SHARMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

ALL MENTIONS SHALL BE TAKEN BEFORE HEARING OF CASES COMMENCES.

APPLICATIONS UNDER SECTION 482 OF THE CODE OF CRIMINAL PROCEDURE, 1973 OF THE YEAR 2022 & ONWARDS (INCLUDING APPLICATIONS UNDER SECTION 528 OF B.N.S.S.) AND WRIT PETITIONS (CRIMINAL) UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* PERSONAL APPEARANCE *				
1	C528/734/2024	RITIK GOSWAMI Versus STATE OF UTTARAKHAND AND OTHERS	DEEPAK CHANDRA LALIT GOSWAMI	G.A.
* FRESH CASES FOR ADMISSION *				
2	BA2/320/2024	RANU Versus STATE OF UTTARAKHAND	PREM PRAKASH BHATT (LEGAL AID)	G.A.
	WITH IA/1/2024 FOR EXEMPTION APPLICATION			
3	C528/819/2024	ANIS ALIAS RAFIQ AND OTHERS Versus RUBI	R K CHAUHAN AJAY JOSHI	
	WITH IA/1/2024 FOR STAY APPLICATION			
4	C528/834/2024	TARANJEET SINGH ALIAS MP Versus STATE OF UTTARAKHAND AND OTHERS	HARSHPAL SEKHON	ANKUSH SINGHAL G.A.
	WITH IA/1/2024 FOR COMPOUNDING APPLICATION			
5	C528/864/2024	MOHAMMAD YASEEN Versus STATE OF UTTARAKHAND	KHUSNOOR KHAN R K RAWAT MEHBOOB RAHI	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
6	C528/872/2024	VISHAL SHARMA AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	KAUSHAL SAH JAGATI YOGESH UPADHYAY	G.A.
7	C528/880/2024	ISHAN PRAKASH Versus INDU SUNIL	ADITYA SINGH	
	WITH			

*** ADMISSION MATTERS ***

8	C482/406/2022	KUNDAN SINGH NEGI AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	KHUSHBOO TIWARI SHARMA PRATEEK TRIPATHI MANEESH BISHT CHETNA LATWAL VIPUL SHARMA	NITIN TEWARI, C.K.SHARMA G.A.
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WITH

IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/5/2024 FOR COMPOUNDING APPLICATION

9	C528/736/2024	MOHD PARVEZ AHMED AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	BILAL AHMED	MOHD UMAR G.A.
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WITH

IA/1/2024 FOR COMPOUNDING APPLICATION

10	C528/789/2024	DHANESHWAR ALIAS PRAVESH PAL Versus STATE OF UTTARAKHAND AND ANOTHER	H C PATHAK B D PANDE	GAURAV KANDPAL G.A.
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WITH

IA/1/2024 FOR COMPOUNDING APPLICATION

11	C528/827/2024	ANKUR CHUGH AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA	PRINCE CHAUHAN G.A.
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WITH

IA/1/2024 FOR STAY APPLICATION

*** ORDERS ON APPLICATIONS (AFTER FRESH) ***

12	IA/2/2022 FOR EXEMPTION APPLICATION IA/4/2023 FOR URGENCY APPLICATION IA/5/2023 FOR URGENCY APPLICATION IA/6/2023 FOR URGENCY APPLICATION IA/7/2024 FOR COMPOUNDING APPLICATION IN C482/187/2022	VIPIN DUA AND OTHERS Versus STATE OF UTTARAKHAND THROUGH THE SECRETARY OF HOME AFFAIRS GOVERNMENT OF U.K. DEHRADUN AND ANOTHER	MOHD SAFDAR GAURAV SINGH HIRDIYANGAM SHAH, MITRA BHASKAS SHAH, YASHASAWI SHAW	SHASHI KANT SHANDILYA G.A.
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13	IA/1/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT IA/2/2024 FOR URGENCY APPLICATION IN			
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	C482/1257/2023	M/S SUBHASH KHAD BHANDAR AND ANOTHER Versus FIRM NOVARTIS BIO CHEMICALS ,	NAVEEN SINGH BISHT LALIT SHARMA	SHARIQ KHURSHID
14	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR URGENCY APPLICATION IN C528/76/2024	DEVENDRA KUMAR Versus MANITA	AKSHAY PRADHAN	ALOK KUMAR, NEHA VERMA
15	IA/1/2024 FOR URGENCY APPLICATION IN C528/131/2024	BILAL AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	G D JOSHI TRILOK CHANDRA	G.A.
16	IA/1/2024 FOR COMPOUNDING APPLICATION IA/2/2024 FOR URGENCY APPLICATION IN C528/178/2024	BHUPESH PUNETHA AND ANOTHER AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	AMIT KAPRI	DEEP PRAKASH BHATT G.A.
17	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR URGENCY APPLICATION IN C482/308/2024	ISHAM SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	SANDEEP KOTHARI MUKESH PATHAK RUCHIKA NEGI	G.A.
18	IA/1/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT IA/2/2024 FOR URGENCY APPLICATION IN C482/369/2024	KARAN SETH AND ORS AND OTHERS Versus AARTI SETH AND ANOTHER	KAUSTUBH BHARDWAJ D S MEHTA AJAY SEJWAL	G.A. ROHIT ARORA, VIKAS KUMAR GUGLANI
19	IA/1/2024 FOR URGENCY APPLICATION IN C482/755/2024	DEVENDRA BISHT Versus STATE OF UTTARAKHAND AND ANOTHER	H C PATHAK B D PANDE	G.A.

*** ORDERS ON APPLICATIONS ***

20	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/3/2024 FOR COMPOUNDING APPLICATION IN C482/39/2024	AKSHAT GOEL AND OTHERS Versus	B D PANDE	HARSH VARDHAN
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STATE OF UTTARAKHAND AND
OTHERS

DHANIK
G.A.

21 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN

C528/224/2024

ALI AKBAR

PIYUSH GARG

G.A.

Versus

STATE OF UTTARAKHAND AND
OTHERS

ADITYA PRATAP
SINGH, RAVI
BISHT

CONNECTED WITH

21(1) IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN

C528/328/2024

SACHIN CHOUDHARY AND
ANOTHER

SHARANG
DHULIA

G.A.

Versus

STATE OF UTTARAKHAND AND
OTHERS

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Causelists generated for Bench ID- 1174 and causlist ID- (1001) 28/11/2024 05:34:36 pm(111)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST II
COURT NUMBER 06

FRIDAY, NOVEMBER 29, 2024, AFTER DIVISION BENCH

HON'BLE MR. JUSTICE VIVEK BHARTI SHARMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

ALL MENTIONS SHALL BE TAKEN BEFORE HEARING OF CASES COMMENCES.

APPLICATIONS UNDER SECTION 482 OF THE CODE OF CRIMINAL PROCEDURE, 1973 OF THE YEAR 2022 & ONWARDS (INCLUDING APPLICATIONS UNDER SECTION 528 OF B.N.S.S.) AND WRIT PETITIONS (CRIMINAL) UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	C447/18/2024	BRAHMCHARI DAYANAND Versus STATE OF UTTARAKHAND AND ANOTHER	INPERSON	PIYUSH GARG G.A.
2	WPMS/2053/2024	USHA RANI RASTOGI Versus SUJATA RASTOGI WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	RAJAN KHANNA AMANJOT SINGH CHADHA	
3	WPMS/3100/2024	SOM PRAKASH ALIAS OM PRAKASH DECEASED AND OTHERS Versus SATISH JAIN AND OTHERS WITH IA/1/2024 FOR STAY APPLICATION	SIDDHARTHA SINGH D S NEGI	NIKHIL SINGHAL (FOR CAVEATOR)
4	WPMS/3107/2024	KULDEEP SINGH Versus CHAMPA DEVI AND ANOTHER WITH IA/1/2024 FOR STAY APPLICATION	SAURABH KUMAR PANDEY	
5	WPMS/3235/2024	JAGDISH SINGH VIRMANI Versus SANGEET KUMAR WITH IA/1/2024 FOR STAY APPLICATION	SIDDHARTHA SINGH D S NEGI	
6	WPMS/3239/2024	COLLEGE OF ENGINEERING Versus DR RANIT KUMAR WITH IA/1/2024 FOR STAY APPLICATION	NAVNEET KAUSHIK	VIJAY KUMAR CHAUHAN PRADEEP KUMAR CHAUHAN (FOR CAVEATOR)
7	WPMS/3262/2024	BHARAT SINGH RAWAT Versus	MOHD MATLUB	

TARUN KUMAR NAINWAL AND
OTHERS

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** FRESH CASES AS DEFECTIVE ***

- | | | | | |
|---|----------------|----------------------------------------------------------------------|------------------------------|--------|
| 8 | C24/101/2024 | SANGEETA ALIAS SANGEETA
NEGI
Versus
RAJENDRA SINGH NEGI | SANJAY KUMAR | |
| 9 | WPMS/3230/2024 | SURENDRA SINGH RANA
Versus
STATE OF UTTARAKHAND AND
ANOTHER | RAHUL CONSUL
PAWAN SANWAL | C.S.C. |

WITH
IA/1/2024 FOR EXEMPTION APPLICATION

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Causelists generated for Bench ID- 1174 and causlist ID- (1011) 28/11/2024 05:34:19 pm(111)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
IN CHAMBER
FRIDAY, NOVEMBER 29, 2024, AT 02:00 P.M.

REGISTRAR (JUDICIAL)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES AS DEFECTIVE *				
1	C528/142/2024	PREETI GOEL Versus STATE OF UTTARAKHAND AND ANOTHER	MANISHA BHANDARI DHURV CHANDRA	G.A.
2	FA/142/2024	TULSI JUD Versus JONY KUMAR	YOGESH UPADHYAY P C PETSHALI	
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION			
3	WPPIL/187/2024	ABHAY KATYURA Versus STATE OF UTTARAKHAND AND ANOTHER	KRISHAN MOHAN JOSHI	C.S.C.
4	AO/195/2024	BHOLA NATH AND ANOTHER Versus UNITED INDIA INSURANCE COMPANY AND ANOTHER	ZAFAR SIDDIQUE	
5	FA/197/2024	PUSHPA SINHA Versus SATENDRA SHARMA AND ANOTHER	NEERAJ GARG	
6	FA/219/2024	PRASAR BHARTI BHARTIYA PRASARAN NIGAM Versus SURYAPRAKASH AND OTHERS	LALIT SHARMA V K KAPARUWAN	C.S.C.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR STAY APPLICATION			
7	BA2/278/2024	ASHOK ROHILLA ALIAS KAPIL Versus STATE OF UTTARAKHAND	MUKUL SINGH DANGI	G.A.
	WITH IA/1/2024 FOR EXEMPTION APPLICATION			
8	CRLR/341/2024	VINOD CHANDRA ARYA Versus STATE OF UTTARAKHAND AND ANOTHER	PRABHAT BOHRA P S BOHRA PRASHANT JOSHI	G.A.
	WITH IA/1/2024 FOR EXEMPTION APPLICATION			

IA/2/2024 FOR STAY APPLICATION

9	AO/419/2024	PRIYANKA SINGH Versus RACHIT NAGALIA AND OTHERS	PRIYANSHU GAIROLA T S BINDRA	
10	AO/423/2024	MS GOLDEN INFRACON PVT LTD Versus STATE INFRASTRUCTURE AND INDUSTRIAL DEVELOPMENT CORPORATION	ADITYA GAUR DAMINI SRESTHA ABHISHEK JUNEJA APARJITA SINGH RIDIHMA VERMA MADHU AYACHIT DIGVIJAY SINGH BISHT AMAR VIVEK SHASHWAT TRIPATHI	VIPUL SHARMA

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

11	SPLA/494/2024	SOCIAL MUTUAL BENEFITS CO. LTD Versus STATE OF UTTARAKHAND AND ANOTHER	PAWAN MISHRA	G.A.
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CONNECTED WITH

11(1)	CRLA/729/2024	SOCIAL MUTUAL BENEFITS CO. LTD Versus STATE OF UTTARAKHAND AND ANOTHER	PAWAN MISHRA	G.A.
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12	SPLA/496/2024	ATAR SINGH Versus OM PRAKASH AND OTHERS	RAJVEER SINGH	
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CONNECTED WITH

12(1)	CRLA/735/2024	ATAR SINGH Versus OM PRAKASH AND OTHERS	RAJVEER SINGH	
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13	WPMB/546/2024	REGIONAL PROVIDENT FUND COMMISSIONER Versus MS THDC INDIA LIMITED	RAVI SEHGAL	
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WITH

IA/1/2024 FOR STAY APPLICATION

14	CRLA/730/2024	GOVIND RAM Versus STATE OF UTTARAKHAND	GULSHAN PANDEY	G.A.
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WITH

IA/1/2024 FOR BAIL APPLICATION

15	CRLA/732/2024	USMAN	NAVNEET	G.A.
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		Versus STATE OF UTTARAKHAND AND OTHERS	KAUSHIK	
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION			
16	CRLA/733/2024	VIKRAM SINGH PUNDIR Versus STATE OF UTTARAKHAND	V K KAPARUWAN	G.A.
17	CRLA/734/2024	KAMLA MAGAR Versus STATE OF UTTARAKHAND	SANGEETA ADHIKARI PATNI	G.A.
	WITH IA/1/2024 FOR BAIL APPLICATION			
18	CRLA/737/2024	GOMA DHARTI MAGAR Versus STATE OF UTTARAKHAND	SANGEETA ADHIKARI PATNI	G.A.
	WITH IA/1/2024 FOR BAIL APPLICATION			
19	WPSB/741/2024	DR HITENDER KUMAR Versus CHAIRMAN CUM MANAGING DIRECTOR SGRRIMHS AND OTHERS	SACHIN PANWAR ABHIVADYA SOOD	SHUBHANG DOBHAL
20	CRLR/864/2024	KIRTI BALLABH NAINWAL AND ORS AND OTHERS Versus CENTRAL BUREAU OF INVESTIGATION , ACB	SARITA BISHT PIYUSH SAMMAL R S SAMMAL	PIYUSH GARG
	WITH IA/1/2024 FOR STAY APPLICATION			
21	C528/874/2024	SAGAR ARORA AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	PANKAJ BINWAL DEEPAK JOSHI	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
22	C528/875/2024	ABHISHEK AGARWAL Versus STATE OF UTTARAKHAND AND ANOTHER	DEVESH UPRETI JITENDRA KUMAR	G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
23	C528/876/2024	BEENA GUPTA Versus STATE OF UTTARAKHAND AND ANOTHER	GAURAV SINGH	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
24	C528/877/2024	NAJMUDDIN ALIAS MOH. NIZAMUDDIN AND ANR AND	MANJU BAHUGUNA	G.A.

		ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	J P PANDEY D N SHARMA	
	WITH IA/1/2024 FOR STAY APPLICATION			
25	C528/878/2024	SHOAIB AHMED Versus STATE OF UTTARAKHAND AND ANOTHER	SHUBHASH CHAND BURMAN	CHANDRA SHEKHAR G.A.
	WITH IA/1/2024 FOR COMPOUNDING APPLICATION			
26	C528/879/2024	AJAY SHARMA Versus STATE OF UTTARAKHAND AND ANOTHER	SHARANG DHULIA	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
27	C528/881/2024	MOHAN CHANDRA TIWARI Versus STATE OF UTTARAKHAND AND OTHERS	YOGESH PANDEY	G.A.
28	C528/882/2024	RAVI ALIAS RAVINDRA Versus STATE OF UTTARAKHAND AND ANOTHER	YOGESH UPADHYAY KANTI RAM SHARMA	TILAK RAM SHARMA G.A.
	WITH IA/1/2024 FOR COMPOUNDING APPLICATION			
29	C528/883/2024	PITAMBER SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	SHARANG DHULIA	
30	C528/884/2024	SHAKIR ALI Versus STATE OF UTTARAKHAND AND ANOTHER	D P MITTAL	G.A.
31	C482/886/2024	SUMIT SACHDEVA Versus STATE OF UTTARAKHAND AND ANOTHER	GAURAV SINGH	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
32	ABA/1202/2024	ALOK CHANDRA SINGH Versus STATE OF UTTARAKHAND	PAWAN MISHRA	G.A.
33	ABA/1203/2024	AJAY KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	NAVEEN SINGH BISHT HEMANT SINGH DANGWAL	G.A.
34	ABA/1206/2024	RAKHI PRADHAN	PRINCE	G.A.

		Versus STATE OF UTTARAKHAND	CHAUHAN (LEGAL AID)	
35	WPCRL/1307/2024	INDERJEET SINGH AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR STAY APPLICATION	DUSHYANT MAINALI	G.A.
36	WPCRL/1309/2024	SANTOSH KUMAR RAI Versus STATE OF UTTARAKHAND AND ANOTHER	ROHIT ARORA HARSHVARDHA N MALL VISHEN	G.A.
37	WPSS/1680/2024	RAJENDRA PRASAD TIWARI Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR STAY APPLICATION	N K PAPNOI	
38	WPSS/1685/2024	VINOD KUMAR Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR STAY APPLICATION	SANDEEP KOTHARI RUCHIKA NEGI	C.S.C.
39	WPMS/1731/2024	HARSHPAL SINGH CHAND Versus SECRETARY DEPARTMENT OF EDUCATION AND OTHERS	NAVNISH NEGI	C.S.C.
40	WPSS/2249/2024	IRENE ROBERTS Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	SUDHA TAMTA VINAY KUMAR	RAMJI SHRIVASTAVA C.S.C.
41	WPSS/2252/2024	RAMESH SINGH RAWAT Versus STATE OF UTTARAKHAND AND OTHERS	BINA PANDE	ASHISH JOSHI C.S.C.
42	WPSS/2253/2024	PRABHAT KUMAR AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	DEVANG DOBHAL	PANKAJ MIGLANI C.S.C.
43	WPSS/2254/2024	CHETAN SINGH RATHORE Versus STATE OF UTTARAKHAND AND ANOTHER WITH	SWETA BADOLA DOBHAL	PANKAJ MIGLANI C.S.C.

IA/1/2024 FOR INTERIM RELIEF APPLICATION

44	WPSS/2255/2024	KISHAN RAM Versus STATE OF UTTARAKHAND AND OTHERS	RAVEENDRA SINGH BISHT MANOJ KUMAR SHARMA	C.S.C.
45	WPSS/2258/2024	CHANDNI Versus STATE OF UTTARAKHAND AND OTHERS	HEM CHANDRA JOSHI	BHUPENDRA SINGH BISHT C.S.C.
46	WPSS/2259/2024	AMITA JOSHI Versus THE STATE OF UTTARAKHAND AND OTHERS	PULAK RAJ MULLICK SAHIL MULLICK	RAMJI SHRIVASTAVA C.S.C. BHAGWAT MEHRA (FOR CAVEATOR)
WITH IA/1/2024 FOR STAY APPLICATION				
47	WPSS/2260/2024	ISAM SINGH Versus MANAGING DIRECTOR UTTARAKHAND TRANSPORT CORPORATION AND OTHERS	GANESH KANDPAL RAJAT PANDEY DR. KAUSHAL GAUTAM	LALIT SAMANT
48	WPSS/2261/2024	SANDEEP NEGI AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	VINODA NAND BARTH WAL	RAMJI SHRIVASTAVA C.S.C.
WITH IA/1/2024 FOR STAY APPLICATION				
49	WPSS/2263/2024	ARJUN SINGH RAWAT Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT ANKIT BISHT	B S NEGI C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
50	BA1/2284/2024	MOHD FAIM Versus STATE OF UTTARAKHAND	RAJESH JOSHI	G.A.
51	BA1/2285/2024	AARIF ALIAS HAKAM AND ANOTHER Versus STATE OF UTTARAKHAND	PARIKSHIT SAINI MOHD SAFDAR	G.A.
52	BA1/2287/2024	HARJINDER SINGH Versus STATE OF UTTARAKHAND	SARITA BISHT PIYUSH SAMMAL	G.A.
53	BA1/2290/2024	MOHD RIZWAN Versus STATE OF UTTARAKHAND	SHARIQ KHURSHID	G.A.
54	BA1/2291/2024	ILYAS Versus	SHARIQ KHURSHID	G.A.

STATE OF UTTARAKHAND

55	BA1/2293/2024	RAVI JADHAV Versus STATE OF UTTARAKHAND	AMANJOT SINGH CHADHA	G.A.
56	BA1/2294/2024	GOVIND CHOUHAN Versus STATE OF UTTARAKHAND	AMANJOT SINGH CHADHA	G.A.
57	WPMS/2823/2024	MAHENDRA PAL SHARMA Versus RAJENDRA SHUKLA	ESWARYA BANGWAL SHASHANK SAUN	
	WITH IA/1/2024 FOR STAY APPLICATION			
58	WPMS/2836/2024	SWAMI AVIMUKTESWARANAND SARASWATI JI Versus SWAMI PRASHANTANAND SWAMI PAVANENDRA MAHARAJ AND OTHERS	SANDEEP KOTHARI SANGEETA KOTHARI	B S NEGI C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
59	WPMS/3267/2024	MAHIDEV SINGH Versus STATE OF UTTARAKHAND AND OTHERS	ARVIND KUMAR SHARMA	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
60	WPMS/3268/2024	JAGMOHAN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	ARVIND KUMAR SHARMA	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
61	WPMS/3269/2024	HARISH CHANDRA BHATT AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SUDHA TAMTA VINAY KUMAR	NEERAJ GARG C.S.C.
62	WPMS/3271/2024	MS DEV BHOOMI INDUSTRIES Versus JOINT COMMISSIONER APPEAL STATE TAX AND OTHERS	SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
63	WPMS/3272/2024	MANSOOR ALI Versus STATE OF UTTARAKHAND AND OTHERS	HEMANT SINGH MAHRA ABHISHEK ANTHWAL	KHUSHBOO TIWARI SHARMA C.S.C. VIPUL SHARMA (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			

64	WPMS/3274/2024	SUNNY SINGH Versus DISTRICT MAGISTRATE COLLECTOR NAINITAL AND OTHERS	IN PERSON	C.S.C.
65	WPMS/3278/2024	ASHOK KUMAR AND ANOTHER Versus DEPUTY DIRECTOR OF CONSOLIDATION AND OTHERS	PARIKSHIT SAINI	C.S.C.
* ORDER ON APPLICATIONS (AS DEFECTIVE) *				
66	SA/27/2011	SAGEER AND OTHERS Versus MAHMOOD HASAN	JAGDISH SINGH BISHT RAJESH PANDEY SUNIL CHANDRA ANIRUDH JOSHI CHANDRA PRAKASH BABY RANI D K TYAGI	PANKAJ CHATURVEDI ANSHU KUMAR V K KAPARUWAN MOHD UMAR SANTOSH KUMAR A K SHARMA
67	WPMS/1647/2012	IRSHAD Versus COMMISSIONER GARHWAL MANDAL PAURI AND OTHERS	MOHD UMAR NAVNEET KAUSHIK	MOHD SAFDAR BHUVAN BHATT C.S.C.
68	WPMS/435/2017	RAHUL INDER SINGH Versus STATE OF UTTARAKHAND THROUGH COLLECTOR UDHAM SINGH NAGAR AND ANOTHER	C K SHARMA SONIYA CHAWALA	C.S.C.
69	MCC/4169/2024 FOR RESTORATION APPLICATION IA/4170/2024 FOR DELAY CONDONATION APPLICATION IN WPMS/979/2017	THE GARHWAL MOTOR OWNER UNION LIMITED Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY AND OTHERS	AMAR SHUKLA	ASHISH JOSHI C.S.C.
70	IA/13982/2024 FOR SUBSTITUTION APPLICATION IN WPMS/2729/2018	MOHAN KRISHAN SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	MAHAVIR SINGH TYAGI SUNIL CHANDRA ANKUSH NEGI	PIYUSH GARG C.S.C.
71	IA/15574/2024 FOR DELAY CONDONATION APPLICATION IA/15575/2024 FOR SUBSTITUTION APPLICATION IN AO/506/2019	UTTARAKHAND TRANSPORT CORPORATION Versus SMT. ANITA AND OTHERS	ASHISH JOSHI	LALIT BELWAL RAMJI SRIVASTAVA

72	IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN WPSB/564/2023	HARISH CHANDRA SINGH BISHT Versus UNION OF INDIA AND OTHERS	PIYUSH GARG, NAITIK BHATT	DEPUTY S.G. RAJESH SHARMA
73	AO/573/2023	M/S POOJA SINGLA BUILDERS AND ENGINEERS PVT. LTD. Versus UNION OF INDIA THROUGH GARISION ENGINEERS PMES DEHRADUN AND ANOTHER	GIRVEER CHAND	DEPUTY S.G.
74	IA/17/2024 FOR MISCELLANEOUS APPLICATION IA/18/2024 FOR MISCELLANEOUS APPLICATION IA/19/2024 FOR MISCELLANEOUS APPLICATION IA/20/2024 FOR MISCELLANEOUS APPLICATION IN WPMS/775/2023	SAHIL BHARGAVA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	VIVEK PATHAK VINAY BHATT TEJAS AGARRWAL GIRVEER CHAND TANVI DUBEY ANANT DHAKA MOHD SHAFY SANPREET SINGH AJMANI	NEERAJ GARG SHAILENDRA NAURIYAL SAGAR GAUR C.S.C.
75	IA/3/2024 FOR SUBSTITUTION APPLICATION IN WPMS/1856/2023	MS ALPHA INDUSTRIES KICHHA Versus STATE OF UTTARAKHAND AND OTHERS	SUNIL CHANDRA, PRABHAKAR NARAYAN	C.S.C.
76	WPMB/247/2024	MS SGR TRADING COMPANY AND OTHERS Versus CANARA BANK RUDRAPUR AND OTHERS	AKSHAT BANSAL ATUL KUMAR BANSAL	ASHISH JOSHI
77	C528/431/2024	MANJEET SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	MANI KUMAR	G.A.
78	IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN WPMS/2105/2024	SHWETA BHANDARI AND ANOTHER Versus HNB GARHWAL UNIVERSITY CENTRAL SRINAGAR AND ANOTHER	SUSHEEL KUMAR	DR. KARTIKEY HARI GUPTA RAVI BABULKAR RAVI BISHT SUMIT KUMAR SAURABH BABULKAR

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HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
IN CHAMBER/MEDIATION
FRIDAY, NOVEMBER 29, 2024, AT 11:00 A.M.

REGISTRAR
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

AT 11:00 A.M.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* ORDER MATTERS *				
1	SPA/223/2024	ARUN DEV BUILDERS LIMITED Versus UTTARAKHAND REAL ESTATE REGULATORY AUTHORITY AND OTHERS	ANURAG NAUTIYAL GAURAV KANDPAL	C.S.C.

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Causelists generated for Bench ID- 1003 and causlist ID- (1001) 28/11/2024 03:31:40 pm(111)



NOTICE

For National Lok Adalat on 14.12.2024 (Second Saturday)

1. This is for the information of the members of the Bar association that a National Lok Adalat is scheduled to be held on 14.12.2024 (Second Saturday) at 10:30 am in the premises of Hon'ble High Court of Uttarakhand.
2. **Second Pre Lok Adalat meeting** is scheduled to be held on **06.12.2024 (Friday)** at 04:00 pm in the Hall of Hon'ble Chief Justice Block of the Hon'ble High Court of Uttarakhand, Nainital.

In the National Lok Adalat following categories of cases will be taken up:-

- (1) Criminal compoundable offences.
 - (2) Cases under section 138 of N.I. act.
 - (3) Money recovery cases.
 - (4) MACT cases.
 - (5) Labour and Employment dispute cases.
 - (6) Electricity, water bills and other bill payment cases (excluding non-Compoundable).
 - (7) Matrimonial disputes (except divorce).
 - (8) Land acquisition cases (pending before Civil Courts/Tribunals).
 - (9) Service matters relating to pay and allowances and Retiral Benefits.
 - (10) Revenue cases (pending in High Courts only).
 - (11) Other civil cases (rent, easmentary rights, injunction suits, specific performance suits) etc.
3. Separate Cause Lists for the Lok Adalat will be issued for information of all the concerned. For convenience of litigants and advocates, Cause List will be issued in advance, and in phases. The Final Cause List will be issued and published on 13.12.2024.
 4. The members of the Bar association are requested to give list of their cases to the concerned sections of the Registry for listing of the cases before the National Lok Adalat. The members of the Bar are also requested to intimate their clients to appear in the Lok Adalat.
 5. The Lok Adalat will be organized through physical mode as well as virtual mode.
 6. For any other information regarding the National Lok Adalat and for listing of the cases before the National Lok Adalat, Advocates/Parties may contact office of the High Court Legal Services Committee situated in ADR Building in High Court premises.
 7. Advocates/Parties may also contact following officials of the High Court Legal Services Committee for any other information:-

- A. Sri. Gaurav Singh Chauhan
- B. Sri. Deepak Chandra Bhatt
- C. Sri. Anil Kumar

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